



राजपत्र, हिमाचल प्रदेश

हिमाचल प्रदेश राज्य शासन द्वारा प्रकाशित

शिमला, शुक्रवार, 21 जनवरी, 2011/1 माघ, 1932

हिमाचल प्रदेश सरकार

आबकारी एवं कराधान विभाग

अधिसूचना

शिमला-171002, 20 जनवरी, 2011

संख्या ई0एक्स0एन0-एफ(6)3/2006.—हिमाचल प्रदेश की राज्यपाल, हिमाचल प्रदेश में यात्रियों तथा सामान पर कर लगाने का अधिनियम, 1955 (1955 का अधिनियम संख्यांक 15) की धारा 4-क की उपधारा (1) के अधीन उनमें निहित शक्तियों का प्रयोग करते हुए, पूर्वोक्त अधिनियम की धारा 4-क के प्रयोजनों को कार्यान्वित करने के लिए निम्नलिखित व्यक्तियों को तुरन्त प्रभाव से प्राधिकृत करती है:—

Sr. No. Name of Dealers

1. M/s Winsome Textile, Industrial Area, Baddi, Distt. Solan (H.P.)
2. M/s Birlal Textile, Sai Road Baddi, Distt. Solan (H.P.)

3. M/s Vardhman Group, Sai Raod Baddi, Distt. Solan (H.P.)
4. M/s Nirmal Spinning, Baddi Distt. Solan (H.P.)
5. Deepak Spiner, Baddi, Distt. Solan (H.P.)
6. Pooja Coastspin, Nalagarh, Distt. Solan (H.P.)
7. M/s G.C. Fiber, Nalagarh, Distt. Solan (H.P.)
8. M/s GPI Ltd Nalagarh, Distt. Solan (H.P.)
9. M/s Shivalik Fiber Nalagarh, Distt. Solan (H.P.)
10. M/s Deluxe Enterprises, Nalagarh, Distt. Solan (H.P.)
11. M/s Deepak Cosmo Ltd., Nalagarh, Distt. Solan (H.P.)
12. M/s Shri Nigam Silk Mill, Khera, Nalagarh, Distt. Solan (H.P.)
13. M/s Sidhartha Super Spinnings Mill, Khera, Nalagarh, Distt. Solan (H.P.)
14. M/s Him Chem (P) Ltd. Khera Nalagarh, Distt. Solan (H.P.)
15. M/s Emm Tex Ltd. Jagat Khanna, Nalagarh, Distt. Solan (H.P.)
16. M/s Pashupati Spinning & Weaving Mills Ltd. Kala-Amb, Distt. Sirmaur.
17. M/s Malawa Spinning Mills Patrian, Paonta, Distt. Sirmaur (H.P.)
18. M/s Rainbow Threads, Nurpur, Distt. Kangra (H.P.)
19. M/s Dev Bhumi Spinning & Weaving Mills, Shamshi, Distt. Kullu (H.P.)
20. M/s Mahant Wollen Mills, Hurla, Distt. Kullu (H.P.)
21. M/s Kullu Valley Wool Spinning & Weaving Mills Shamshi, Distt. Kullu
22. M/s Monika Trading & Allied Industry, Shamshi, Distt. Kullu (HP)
23. M/s Atul Casting Pvt.Ltd. Village Dadi-Kanya, Tehsil Nalagarah, Distt. Solan
24. M/s Shree Kangra Steel Pvt. Ltd. Village Kirpalpur, Tehsil Nalagarh, Distt. Solan
25. M/s Nalagarh Steel Rolling Mills Village Dadi-Kanya Tehsil Nalagarh, Distt. Solan (H.P.)
26. M/s Aar Aar Casting, Barotiwala, Distt. Solan (H.P.)
27. M/s Friends Alloys, Village Bated, P.O. Barotiwala, Distt. Solan (H.P.)
28. M/s Jay Aar Steel, Village Katha, Baddi, Distt. Solan (H.P.)
29. M/s Shri Rama Steel Pvt. Ltd. Barotiwala Distt. Solan (H.P.)
30. M/s Gilbert Ispat, Village Buraewala, Barotiwala Distt. Solan (H.P.)
31. M/s Jawala Steel Pvt.Ltd. Barotiwala, Barotiwala, Distt. Solan (H.P.)
32. M/s Mountain Steels Village Burawala, Barotiwala, Distt. Solan (H.P.)
33. M/s Kundlas Loh Udyog, Village Kunjhal, Barotiwala, Distt. Solan (H.P.)
34. M/S Radiant Casting, Bhatoli Kalan, Baddi, Distt. Solan (H.P.)
35. M/s Shree Siddi Vinayak Tor Pvt. Ltd., Near Chikni-Pul, Vill. Nangal, Nalagarh, Distt. Solan (H.P.)
36. M/s Bhakshi Wire Products, Lodhwan, Tehsil Nurpur, Distt. Kangra (HP)
37. M/s United Wire Products Lodhwan, Tehsil. Nurpur, Distt. Kangra (HP)
38. M/s Pathankot Wires, Lodhwan, Teh. Nurpur, Distt. Kangra (HP)
39. M/s Brijson Net Reat, Bhadroya, Teh. Nurpur, Distt. Kangra (HP)
40. M/s Brijson Wire Products Rehan, Teh. Nurpur, Distt. Kangra (HP)
41. M/s Panico Industries, Mohtli, Tehsil Indora, Distt. Kangra (HP)
42. M/s Sood Steel Industries Pvt. Ltd. Kandoraro, Tehsil Indora, Distt. Kangra (HP)
43. M/s Pratap Industries, Mohtli, Tehsil Indora, Distt. Kangra (HP)
44. M/s Pratap Wire India (P) Ltd., Mohtli, Tehsil Indora, Distt. Kangra (HP)
45. M/s P.M Industry Mohtli, Tehsil Indora, Distt. Kangra (HP)
46. M/s Pee Cee Wires, Mohtli, Tehsil Indora Distt. Kangra (HP)
47. M/s TCM Steels (India) Surajpur, Tehsil Indora, Distt. Kangra (HP)
48. M/s Tara Industry, Surajpur, Tehsil Indora, Distt. Kangra (HP)
49. M/s Himchal Wire Industry Pvt. Ltd. Damtal, Tehsil Indora Distt. Kangra (HP)
50. M/s Himachal Steel and Wire, Damtal, Tehsil Indora, Distt. Kangra (HP)
51. M/s K.K. Steel and Wires, Damtal, Tehsil Indora, Distt. Kangra (HP)
52. M/s Vishal Wire Products, Mohtli, Tehsil Indora, Distt. Kangra (HP)

53. M/s Accurate Wire Products, Mohtli, Tehsil Indora, Distt. Kangra (HP)
54. M/s Saboo Torl Pvt. Ltd. Kala-Amb, Tehsil Nahan, Distt. Sirmour (HP)
55. M/s H. M. Steel Ltd. Village Johran, Trilokpur-Road Kala Amb, Tehsil Nahan, Distt. Sirmaur (HP).
56. M/s Ganpati Concast (India) Ltd. Trilokpur-Road Kala Amb Tehsil Nahan Distt. Sirmaur (HP)
57. M/s J. B. Rolling Mills (P) Ltd. Village Johron, Kala Amb, Teh. Nahan, Distt. Sirmaur (HP).
58. M/s Neel Kanth Ispat Udydog (P) Ltd. Vill. Jahron, Kala Amb Tehsil Nahan Distt. Sirmaur (HP).
60. M/s Himachal Special Steel (P) Ltd. Ind. Area Paonta Sahib.
61. M/s Amba Shakti Ispat (P) Ltd. Kala Amb.
62. M/s J. A. Alloya Trilokpur Road Kala Amb.
63. M/s Parwati Steel Ltd. Kala Amb,
64. M/s Aditya Industry, Kala Amb.
65. M/s Ambika Alloya Trilokpur Road, Kala Amb.
66. M/s Him Alloys & Steel (P) Ltd. Amb, Distt. Una.
67. M/s H. N. Steel, Bela Bathri, Distt. Una.
68. M/s Karan Synthetic (India) Pvt. Ltd. Vill. Goal Jamala, Teh .Nalagarh, Distt. Solan (HP).

आदेश द्वारा,
हस्ता /—
प्रधान सचिव, आबकारी एवं कराधान।

[Authoritative English text of this Department Notification No. EXN-F(6)3/2006 dated 20-1-2011 as required under clause (3) of Article 348 of the Constitution of India].

EXCISE AND TAXATION DEPARTMENT

NOTIFICATION

Shimla-171002, the 20th, January, 2011

No. EXN-F(6)3/2006.—The Governor of Himachal Pradesh, in exercise of the powers vested in her under sub-section (1) of Section 4-A of the Himachal Pradesh Passengers and Goods Taxation Act, 1955 (Act No. 15 of 1955) is pleased to authorize the following persons for carrying out the purposes of Section 4-A of the Act *ibid* with immediate effect:—

Sr.No. Name of Dealers

1. M/s Winsome Textile, Industrial Area, Baddi, Distt. Solan (H.P.)
2. M/s Birlal Textile, Sai Road Baddi, Distt. Solan (H.P.)
3. M/s Vardhman Group, Sai Road Baddi, Distt. Solan (H.P.)
4. M/s Nirmal Spinning, Baddi Distt. Solan (H.P.)
5. Deepak Spiner, Baddi, Distt. Solan (H.P.)
6. Pooja Coastspin, Nalagarh, Distt. Solan (H.P.)
7. M/s G.C. Fiber, Nalagarh, Distt. Solan (H.P.)
8. M/s GPI Ltd Nalagarh, Distt. Solan (H.P.)

9. M/s Shivalik Fiber Nalagarh, Distt. Solan (H.P.)
10. M/s Deluxe Enterprises, Nalagarh, Distt. Solan (H.P.)
11. M/s Deepak Cosmo Ltd., Nalagarh, Distt. Solan (H.P.)
12. M/s Shri Nigam Silk Mill, Khera, Nalagarh, Distt. Solan (H.P.)
13. M/s Sidhartha Super Spinnings Mill, Khera, Nalagarh, Distt. Solan (H.P.)
14. M/s Him Chem (P) Ltd. Khera Nalagarh, Distt. Solan (H.P.)
15. M/s Emm Tex Ltd. Jagat Khanna, Nalagarh, Distt. Solan (H.P.)
16. M/s Pashupati Spinning & Weaving Mills Ltd. Kala-Amb, Distt. Sirmaur.
17. M/s Malawa Spinning Mills Patrian, Paonta, Distt. Sirmaur (H.P.)
18. M/s Rainbow Threads, Nurpur, Distt. Kangra (H.P.)
19. M/s Dev Bhumi Spinning & Weaving Mills, Shamshi, Distt. Kullu(H.P.)
20. M/s Mahant Wollen Mills, Hurla, Distt. Kullu (H.P.)
21. M/s Kullu Valley Wool Spinning & Weaving Mills Shamshi, Distt. Kullu
22. M/s Monika Trading & Allied Industry, Shamshi, Distt. Kullu (HP)
23. M/s Atul Casting Pvt. Ltd. Village Dadi-Kanya, Tehsil Nalagarh, Distt. Solan
24. M/s Shree Kangra Steel Pvt.Ltd. Village Kirpalpur, Tehsil Nalagarh, Distt. Solan
25. M/s Nalagarh Steel Rolling Mills Village Dadi-Kanya Tehsil Nalagarh, Distt. Solan (H.P.)
26. M/s Aar Aar Casting, Barotiwal, Distt. Solan (H.P.)
27. M/s Friends Alloys, Village Bated, P.O. Barotiwal, Distt. Solan (H.P.)
28. M/s Jay Aar Steel, Village Katha, Baddi, Distt.Solan (H.P.)
29. M/s Shri Rama Steel Pvt. Ltd. Barotiwal Distt. Solan (H.P.)
30. M/s Gilbert Ispat, Village Buraewal, Barotiwal Distt. Solan (H.P.)
31. M/s Jawala Steel Pvt.Ltd. Barotiwal, Barotiwal, Distt. Solan (H.P.)
32. M/s Mountain Steels Village Burawal, Barotiwal, Distt. Solan (H.P.)
33. M/s Kundlas Loh Udyog, Village Kunjhal, Barotiwal, Distt. Solan (H.P.)
34. M/S Radiant Casting, Bhatoli Kalan, Baddi, Distt. Solan (H.P.)
35. M/s Shree Siddi Vinayak Tor Pvt. Ltd., Near Chikni-Pul, Vill. Nangal, Nalagarh, Distt. Solan (H.P.)
36. M/s Bhakshi Wire Products, Lodhwan, Tehsil Nurpur, Distt. Kangra (HP)
37. M/s United Wire Products Lodhwan, The. Nurpur, Distt. Kangra (HP)
38. M/s Pathankot Wires, Lodhwan, Teh.Nurpur, Distt. Kangra (HP)
39. M/s Brijson Net Reat, Bhadroya, Teh. Nurpur, Distt. Kangra (HP)
40. M/s Brijson Wire Products Rehan, Teh.Nurpur, Distt. Kangra (HP)
41. M/s Panico Industries, Mohtli, Tehsil Indora, Distt. Kangra (HP)
42. M/s Sood Steel Industries Pvt. Ltd. Kandoraro, Tehsil Indora, Distt. Kangra (HP)
43. M/s Pratap Industries, Mohtli, Tehsil Indora, Distt. Kanga (HP)
44. M/s Pratap Wire India (P) Ltd., Mohtli, Tehsil Indora, Distt. Kangra (HP)
45. M/s P.M Industry Mohtli, Tehsil Indora, Distt. Kangra (HP)
46. M/s Pee Cee Wires, Mohtli, Tehsil Indora Distt. Kangra (HP)
47. M/s TCM Steels (India) Surajpur, Tehsil Indora, Distt. Kangra (HP)
48. M/s Tara Industry, Surajpur, Tehsil Indora, Distt. Kangra (HP)
49. M/s Himchal Wire Industry Pvt. Ltd. Damtal, Tehsil Indora Distt. Kangra (HP)
50. M/s Himachal Steel and Wire, DAmthal, Tehsil Indora, Distt. Kangra (HP)
51. M/s K.K. Steel and Wires, Damtal, Tehsil Indora, Distt. Kangra (HP)
52. M/s Vishal Wire Products, Mohtli, Tehsil Indora, Distt. Kangra (HP)
53. M/s Accurate Wire Products, Mohtli, Tehsil Indora, Distt. Kangra (HP)
54. M/s Saboo Torl Pvt. Ltd. Kala-Amb, Tehsil Nahan, Distt. Sirmour (HP)
55. M/s H.M. Steel Ltd. Village Johran, Trilokpur- Road Kala Amb, Tehsil Nahan, Distt. Sirmaur (HP)
56. M/s Ganpati Concast (India) Ltd. Trilokpur-Road Kala Amb Tehsil Nahan Distt. Sirmaur (HP)

57. M/s J.B. Rolling Mills (P) Ltd. Village Johron, Kala Amb, Teh. Nahan, Distt. Sirmaur (HP).
58. M/s Neel Kanth Ispat Udyog (P) Ltd. Vill. Jahron, Kala Amb Tehsil Nahan Distt. Sirmaur (HP).
60. M/s Himachal Special Steel (P) Ltd. Ind. Area Paonta Sahib.
61. M/s Amba Shakti Ispat (P) Ltd. Kala Amb.
62. M/s J. A. Alloya Trilokpur Road Kala Amb.
63. M/s Parwati Steel Ltd. Kala Amb,
64. M/s Aditya Industry, Kala Amb.
65. M/s Ambika Alloya Trilokpur Road, Kala Amb.
66. M/s Him Alloys & Steel (P) Ltd. Amb, Distt. Una.
67. M/s H.N. Steel, Bela Bathri, Distt. Una.
68. M/s Karan Synthetic (India) Pvt. Ltd. Vill. Goal Jamala, Teh. Nalagarh, Distt. Solan (HP).

By order,

Sd/-

Principal Secretary, (E&T).

**In the Court of Shri Pankaj Rai, HPAS, Marriage Officer-cum-Sub Divisional Magistrate,
Hamirpur, Himachal Pradesh**

In the matter of :

1. Shri Rishu Kumar, aged 24 years s/o Shri Shashi Pal Singh, r/o Village & P.O. Jhralri, Tehsil Barsar, District Hamirpur (H.P.) c/o Shri Ramesh Chand s/o Shri Roshan Lal, r/o Village Har, P.O. Nalti, Tehsil & District Hamirpur (H.P.).
2. Rajni, aged 18 years d/o Shri Balbir Singh, r/o House No. 38, Swarup Garden near Railway Station Gurgoan (Haryana) . . *Applicants.*

Versus

General public

Subject.—Notice of the Intended Marriage.

Shri Rishu Kumar and Rajni have filed an application alongwith affidavits in the court of undersigned under Special Marriage Act, 1954 in which they stated that they intend to solemnize marriage within three months.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding this marriage can file the objection personally or in writing before this court on or before 11-2-2011. The objection received after 11-2-2011 will not be entertained and marriage will be registered accordingly.

Issued today on 10-1-2011 under my hand and seal of the court.

Seal.

PANKAJ RAI,
*Marriage Officer-cum-Sub-Divisional Magistrate,
Hamirpur, District Hamirpur (H. P.).*

**In the Court of Shri Pankaj Rai, HPAS, Marriage Officer-cum-Sub Divisional Magistrate,
Hamirpur, Himachal Pradesh**

In the matter of :

1. Shri Mohinder Kumar, aged 23 years s/o Shri Durga Dass, r/o Village Kapari, P.O. & Tehsil Nurpur, District Kangra (H.P.) c/o Shri Parkash Chand s/o Shri Bakshi Ram, r/o Village Ree, Tehsil Sujanpur, District Hamirpur (H.P.).
2. Meena Kumari d/o Shri Ramesh Chand, r/o Village Palakhi, P.O. Bhogarwan, Tehsil Indora, District Kangra (H.P.) . . Applicants.

Versus

General public

Subject.—Notice of the Intended Marriage.

Shri Mohinder Kumar and Meena Kumari have filed an application alongwith affidavits in the court of undersigned under Special Marriage Act, 1954 in which they stated that they intend to solemnize marriage within three months.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding this marriage can file the objection personally or in writing before this court on or before 11-2-2011. The objection received after 11-2-2011 will not be entertained and marriage will be registered accordingly.

Issued today on 10-1-2011 under my hand and seal of the court.

Seal.

PANKAJ RAI,
*Marriage Officer-cum-Sub-Divisional Magistrate,
Hamirpur, District Hamirpur (H. P.).*

**In the Court of Shri Pankaj Rai, HPAS, Marriage Officer-cum-Sub Divisional Magistrate,
Hamirpur, Himachal Pradesh**

In the matter of :

1. Shri Bhagwan Dass, aged 26 years s/o Shri Prem Chand, r/o Village Mandhor, P.O. Rangas, Tehsil Nadaun, District Hamirpur (H.P.) c/o Ashok Automobile, Ward No. 2 Krishna Nagar, Hamirpur (H.P.).
2. Smt. Radha Fhiyan, aged 24 years d/o Shri Lal Chand, r/o Village Bohal Jagaer, P.O. Digger, Tehsil Jawalamukhi, District Kangra (H. P.) . . Applicants.

Versus

General public

Subject.—Proclamation for the registration of marriage under section 16 of Special Marriage Act, 1954.

Shri Bhagwan Dass and Smt. Radha Fhiyan have filed an application alongwith affidavits in the court of undersigned under section 16 of Special Marriage Act, 1954 that they have solemnized their marriage on 27-11-2010 at Murli Manohar Mandir, Sujanpur and they are living as husband and wife since then, hence their marriage may be registered under Special Marriage Act, 1954.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding this marriage can file the objection personally or in writing before this court on or before 11-2-2011. The objection received after 11-2-2011 will not be entertained and marriage will be registered accordingly.

Issued today on 10-1-2011 under my hand and seal of the court.

Seal.

PANKAJ RAI,
*Marriage Officer-cum-Sub-Divisional Magistrate,
Hamirpur, District Hamirpur (H. P.).*

**In the Court of Shri Pankaj Rai, HPAS, Marriage Officer-cum-Sub Divisional Magistrate,
Hamirpur, Himachal Pradesh**

In the matter of :

1. Shri Ram Kumar, aged 23 years s/o Shri Ram Swaroop, r/o Village Miyarpur, P.O. Bhaleth, Tehsil Sujanpur, District Hamirpur (H.P.).
2. Smt. Rukmani Devi, aged 24 years d/o Late Shri Bishan Dass, r/o Village Jariyol Lahad Harot, P.O. Harot, Tehsil Jaisinghpur, District Kangra (H. P.) . . Applicants.

Versus

General public

Subject.—Proclamation for the registration of marriage under section 16 of Special Marriage Act, 1954.

Shri Ram Kumar and Smt. Rukmani Devi have filed an application alongwith affidavits in the court of undersigned under section 16 of Special Marriage Act, 1954 that they have solemnized their marriage on 17-6-2007 at Murli Manohar Mandir, Sujanpur and they are living as husband and wife since then, hence their marriage may be registered under Special Marriage Act, 1954.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding this marriage can file the objection personally or in writing before this court on or before 19-2-2011. The objection received after 19-2-2011 will not be entertained and marriage will be registered accordingly.

Issued today on 12-1-2011 under my hand and seal of the court.

Seal.

PANKAJ RAI,
*Marriage Officer-cum-Sub-Divisional Magistrate,
Hamirpur, District Hamirpur (H. P.).*

ब अदालत भू-सुधार अधिकारी, भोरंज, जिला हमीरपुर, हिमाचल प्रदेश

किस्म मुकद्दमा : दरुस्ती।

भूपाल सिंह

बनाम

बिरजू आदि

नोटिस बनाम : 1. बिरजू सुपुत्र श्री जम्बा, 2. दिले राम सुपुत्र देवी दास, 3. मलका देवी सुपुत्री श्री सन्ती

विषय.—तकसीम भूमि खाता नं० 35 मिन, खतौनी नं० 51-52, खसरा नं० 1674 मिन, रकबा तादादी 0 क-8 म० टीका चम्बोह, मौजा मेवा।

उपरोक्त उनवानबाला में उपरोक्त प्रतिवादीगण की तामील साधारण ढंग से न हो रही है। अतः इस राजपत्र इश्तहार द्वारा प्रतिवादीगण उपरोक्त को सूचित किया जाता है कि उपरोक्त मुकद्दमा बारे किसी भी प्रतिवादीगण को उजर हो तो वह दिनांक 21-2-2011 को प्रातः 10.00 बजे असागतन/वकालतन हाजिर अदालत आकर एतराज पेश कर सकता है। हाजिर न आने की सूरत में एकतरफा कार्रवाई अमल में लाई जाकर आगामी कार्यवाही की जाएगी। उसके बाद का उजर जेर समायत न होगा।

आज दिनांक 18-10-2010 को मेरे हस्ताक्षर व मोहर अदालत से जारी हुआ।

मोहर।

हस्ताक्षरित/—
भू-सुधार अधिकारी, भोरंज,
जिला हमीरपुर, हिमाचल प्रदेश।

ब अदालत श्री रतन लाल चौहान, उप-पंजीकाध्यक्ष, भोरंज, जिला हमीरपुर, हिमाचल प्रदेश

श्री प्रकाश चन्द सुपुत्र श्री लैहणू राम, गांव मनवीं, डा० लगमनवीं, तहसील भोरंज, जिला हमीरपुर, हिमाचल प्रदेश . . वादी।

बनाम

आम जनता

. . प्रतिवादी।

विषय.—वसीयत जेर धारा 40-41 वसीयत पंजीकरण अधिनियम।

श्री प्रकाश चन्द सुपुत्र श्री लैहणू राम, गांव मनवीं, डा० लगमनवीं, तहसील भोरंज, जिला हमीरपुर, हिमाचल प्रदेश ने इस अदालत में दरखास्त गुजारी है कि उसकी बहन श्रीमती जगीसरी देवी पत्नी स्व० श्री ईश्वर दास, निवासी मनवीं, मौजा मेवा, तहसील भोरंज ने दिनांक 24-6-2009 को उसके नाम एक वसीयतनामा तहरीर करवा रखा है जोकि अपंजीकृत है, जिसे कि पंजीकृत किया जावे।

अतः इस इश्तहार द्वारा आम जनता को सूचित किया जाता है कि वसीयतनामा तहरीर दिनांक 24-6-2009 को पंजीकृत करने बारे किसी को कोई उजर/एतराज हो तो वह दिनांक 24-2-2011 को प्रातः 10.00 बजे असागतन/वकालतन हाजिर अदालत आकर एतराज पेश कर सकता है। हाजिर न आने की सूरत में एकतरफा कार्रवाई अमल में लाई जाकर आगामी कार्यवाही की जाएगी। उसके बाद का उजर जेर समायत न होगा।

आज दिनांक 18-10-2010 को मेरे हस्ताक्षर व मोहर अदालत से जारी हुआ।

मोहर।

रतन लाल चौहान,
उप-पंजीकाध्यक्ष, भोरंज,
जिला हमीरपुर, हिमाचल प्रदेश।

ब अदालत श्री ज्ञान चन्द ठाकुर, सहायक समाहर्ता द्वितीय श्रेणी, धर्मपुर, जिला मण्डी, हिमाचल प्रदेश

श्री इन्द्र पाल पुत्र श्री गुलाबा राम, निवासी खनौड, उप-तहसील धर्मपुर, जिला मण्डी (हि0 प्र0)

प्रार्थी।

बनाम

आम जनता

दरखास्त बराए दरुस्ती नाम।

प्रार्थी श्री इन्द्र पाल पुत्र श्री गुलाबा राम, निवासी खनौड, उप-तहसील धर्मपुर ने इस अदालत में प्रार्थना-पत्र प्रस्तुत करते हुए उल्लेख किया है कि उसका वास्तविक नाम इन्द्र पाल है परन्तु कागजात माल मुहाल खनौड में उसका नाम पाल गलत दर्ज चला आ रहा है। प्रार्थी ने अपने प्रार्थना-पत्र के समर्थन में नकल जमाबन्दी, नकल परिवार रजिस्टर, ब्यान हल्फिया संलग्न कर रखा है।

अतः आम जनता को इस इशतहार द्वारा सूचित किया जाता है कि यदि किसी व्यक्ति आम या खास को उक्त नाम दरुस्त करने बारे कोई उजर/एतराज हो तो वह दिनांक 28-2-2011 को प्रातः 10.00 बजे असातन या वकालतन हाजिर होकर पेश कर सकता है अन्यथा हाजिर न आने की सूरत में एकतरफा कार्यवाही अमल में लाई जाकर प्रार्थना-पत्र का निपटारा नियमानुसार कर दिया जाएगा।

आज दिनांक 27-12-2010 को मेरे हस्ताक्षर व मोहर अदालत से जारी हुआ।

मोहर।

ज्ञान चन्द ठाकुर,
सहायक समाहर्ता द्वितीय श्रेणी,
धर्मपुर, जिला मण्डी, हिमाचल प्रदेश।

ब अदालत श्री ज्ञान चन्द ठाकुर, सहायक समाहर्ता द्वितीय श्रेणी, धर्मपुर, जिला मण्डी, हिमाचल प्रदेश

श्री कृष्ण चन्द पुत्र श्री लाला राम, निवासी खनौड, उप-तहसील धर्मपुर, जिला मण्डी (हि0 प्र0)

प्रार्थी।

बनाम

आम जनता

दरखास्त बराए दरुस्ती नाम।

प्रार्थी श्री कृष्ण चन्द पुत्र श्री लाला राम, निवासी खनौड, उप-तहसील धर्मपुर ने इस अदालत में प्रार्थना-पत्र प्रस्तुत करते हुए उल्लेख किया है कि उसका वास्तविक नाम कृष्ण चन्द है परन्तु कागजात माल मुहाल खनौड में उसका नाम ज्ञान चन्द गलत दर्ज चला आ रहा है। प्रार्थी ने अपने प्रार्थना-पत्र के समर्थन में नकल जमाबन्दी, नकल परिवार रजिस्टर, ब्यान हल्फिया संलग्न कर रखा है।

अतः आम जनता को इस इशतहार द्वारा सूचित किया जाता है कि यदि किसी व्यक्ति आम या खास को उक्त नाम दरुस्त करने बारे कोई उजर/एतराज हो तो वह दिनांक 28-2-2011 को प्रातः 10.00 बजे असातन या वकालतन हाजिर होकर पेश कर सकता है अन्यथा हाजिर न आने की सूरत में एकतरफा कार्यवाही अमल में लाई जाकर प्रार्थना-पत्र का निपटारा नियमानुसार कर दिया जाएगा।

आज दिनांक 27-12-2010 को मेरे हस्ताक्षर व मोहर अदालत से जारी हुआ।

मोहर।

ज्ञान चन्द ठाकुर,
सहायक समाहर्ता द्वितीय श्रेणी,
धर्मपुर, जिला मण्डी, हिमाचल प्रदेश।

ब अदालत श्री ज्ञान चन्द ठाकुर, सहायक समाहर्ता द्वितीय श्रेणी, धर्मपुर, जिला मण्डी, हिमाचल प्रदेश

श्री सुभाष चन्द पुत्र श्री हरि राम, निवासी खनौड, उप-तहसील धर्मपुर, जिला मण्डी (हि0 प्र0)

प्रार्थी।

बनाम

आम जनता

दरखास्त बराए दरुस्ती नाम।

प्रार्थी श्री सुभाष चन्द पुत्र श्री हरि राम, निवासी खनौड, उप-तहसील धर्मपुर ने इस अदालत में प्रार्थना-पत्र प्रस्तुत करते हुए उल्लेख किया है कि उसका वास्तविक नाम सुभाष चन्द है परन्तु कागजात माल मुहाल खनौड में उसका नाम शुरू गलत दर्ज चला आ रहा है। प्रार्थी ने अपने प्रार्थना-पत्र के समर्थन में नकल जमाबन्दी, नकल परिवार रजिस्टर, ब्यान हल्फिया संलग्न कर रखा है।

अतः आम जनता को इस इशतहार द्वारा सूचित किया जाता है कि यदि किसी व्यक्ति आम या खास को उक्त नाम दरुस्त करने बारे कोई उजर/एतराज हो तो वह दिनांक 28-2-2011 को प्रातः 10.00 बजे असातन या वकालतन हाजिर होकर पेश कर सकता है अन्यथा हाजिर न आने की सूरत में एकतरफा कार्यवाही अमल में लाई जाकर प्रार्थना-पत्र का निपटारा नियमानुसार कर दिया जाएगा।

आज दिनांक 27-12-2010 को मेरे हस्ताक्षर व मोहर अदालत से जारी हुआ।

मोहर।

ज्ञान चन्द ठाकुर,
सहायक समाहर्ता द्वितीय श्रेणी,
धर्मपुर, जिला मण्डी, हिमाचल प्रदेश।

**In the Court of Marriage Officer-cum-Sub-Divisional Magistrate, Sadar Mandi, District
Mandi, Himachal Pradesh**

In the matter of :

1. Shri Anuj Chhabra s/o Sh. Rajinder Chhabra, r/o 9982 Red Cedar Drive, Frisco, TX 75035, U.S.A.
2. Ms. Misha Chawla d/o Late Sh. Anil Kumar Chawla, r/o H. No. 141/11, School Bazar, Tarna Road, Mandi Town, District Mandi (H. P.)

. . Applicants.

Versus

General public

Subject.—Notice of intended marriage under section 5 of Special Marriage Act, 1954.

Shri Anuj Chhabra s/o Sh. Rajinder Chhabra, r/o B 2/7, Brahma Memories Bhosle Nagar, Pune-110 007 at present 9982 Red Cedar Drive, Frisco, TX 75035, U.S.A. and Ms. Misha Chawla d/o Late Sh. Anil Kumar Chawla, r/o H. No. 141/11, School Bazar, Tarna Road, Mandi Town, District Mandi (H. P.) have presented a notice alongwith affidavits in the Court of undersigned under section 5 of Special Marriage Act, 1954 that they intend to marry within three calendar months at Mandi Town and hence their marriage may be registered under Special Marriage Act, 1954.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding this marriage can file the objection personally or in writing before this court on or before 24th January, 2011 after that no objection will be entertained and marriage will be registered.

Issued today on 24th day of December, 2010 under my hand and seal of the court.

Seal.

Sd/-

*Marriage Officer-cum-Sub-Divisional Magistrate,
Sadar Mandi, District Mandi (H. P.).*

ब अदालत श्री बी० एस० गर्ग, कार्यकारी दण्डाधिकारी, नाहन, जिला सिरमौर, हिमाचल प्रदेश

श्री मोहन लाल पुत्र श्री उपेन्द्र सिंह, निवासी रुखड़ी, डा० शम्भूवाला, तहसील नाहन, जिला सिरमौर, हिमाचल प्रदेश।

बनाम

आम जनता

उपरोक्त प्रार्थना-पत्र श्री मोहन लाल पुत्र श्री उपेन्द्र सिंह, निवासी रुखड़ी, तहसील नाहन, जिला सिरमौर, हिमाचल प्रदेश ने अधीन धारा 13 (3) जन्म एवं मृत्यु पंजीकरण अधिनियम, 1969 के अन्तर्गत प्रस्तुत करके प्रार्थना की है कि उनके पुत्र अयूश कुमार जिसकी जन्म तिथि 29-5-2009 है, का नाम ग्राम पंचायत के रिकार्ड में दर्ज नहीं करवाया गया है। जिसे प्रार्थी अब दर्ज करवाना चाहता है।

अतः सर्वसाधारण को इस इशतहार द्वारा सूचित किया जाता है कि इस सम्बन्ध में यदि किसी व्यक्ति को उजर या एतराज हो तो वह स्वयं अथवा अपने प्रतिनिधि द्वारा मिति 28-2-2011 को सुबह दस बजे इस अदालत में उपस्थित आकर प्रस्तुत करे, बसूरत दीगर अयूश कुमार का नाम एवं जन्म तिथि को दर्ज करने के आदेश जारी कर दिए जावेंगे।

आज दिनांक 14-1-2011 को मेरे हस्ताक्षर व मोहर अदालत से जारी हुआ।

मोहर।

बी० एस० गर्ग,
कार्यकारी दण्डाधिकारी,
नाहन, जिला सिरमौर, हिमाचल प्रदेश।

ब अदालत श्री बी० एस० गर्ग, कार्यकारी दण्डाधिकारी, नाहन, जिला सिरमौर, हिमाचल प्रदेश

श्री कपूर सिंह पुत्र श्री सुन्दर सिंह, निवासी धोण, तहसील नाहन, जिला सिरमौर, हिमाचल प्रदेश

बनाम

आम जनता

उपरोक्त प्रार्थना-पत्र श्री कपूर सिंह पुत्र श्री सुन्दर सिंह, निवासी धोण, तहसील नाहन, जिला सिरमौर, हिमाचल प्रदेश ने अधीन धारा 13 (3) जन्म एवं मृत्यु पंजीकरण अधिनियम, 1969 के अन्तर्गत प्रस्तुत करके प्रार्थना की है कि उनकी माता श्रीमती सर्वती की मृत्यु तिथि 21-8-1997 है, जो कि ग्राम पंचायत रामधोण के रिकार्ड में दर्ज नहीं करवाई गई है। जिसे प्रार्थी अब दर्ज करवाना चाहता है।

अतः सर्वसाधारण को इस इशतहार द्वारा सूचित किया जाता है कि इस सम्बन्ध में यदि किसी व्यक्ति को उजर या एतराज हो तो वह स्वयं अथवा अपने प्रतिनिधि द्वारा मिति 27-2-2011 को सुबह दस बजे इस अदालत में उपस्थित आकर प्रस्तुत करे। बसूरत दीगर श्रीमती सर्वती की मृत्यु तिथि को दर्ज करने के आदेश जारी कर दिए जावेंगे।

आज दिनांक 7-1-2011 को मेरे हस्ताक्षर व मोहर अदालत से जारी हुआ।

मोहर।

बी० एस० गर्ग,
कार्यकारी दण्डाधिकारी,
नाहन, जिला सिरमौर, हिमाचल प्रदेश।

HIGH COURT OF HIMACHAL PRADESH AT SHIMLA-171 001

NOTIFICATION

Shimla, the 18th January, 2011

No. HHC/Admn. 6(23)/74-XIV- Hon'ble the Chief Justice in exercise of the powers vested in him under Rule 2.32 of Chapter 1 of H.P. Financial Rules, 2009, has been pleased to declare the Civil Judge (Jr. Division)-cum-JMIC, Bilaspur as Drawing and Disbursing Officer in respect of the Court of District & Sessions Judge, Bilaspur and also the Controlling Officer for the purpose of T.A. etc. in respect of the establishment attached to the aforesaid Court under Head "2014-Administration of Justice" w.e.f. 31.1.2011 to 11.2.2011.

By order,
Sd/-
Registrar General.

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171 001

NOTIFICATION

Shimla, the 18th January, 2011

No. HHC/Admn. 6(23)/74-XIV- Hon'ble the Chief Justice in exercise of the powers vested in him under Rule 2(32) of Chapter 1 of H.P. Financial Rules, 2009 has been pleased to declare the

Civil Judge (Sr. Division)-cum-ACJM, Chamba as Drawing and Disbursing Officer in respect of the Court Presiding Officer, Fast Track Court, Chamba and also the Controlling Officer for the purpose of T.A. etc. in respect of Class-II to IV establishment attached to the aforesaid Court under Head “2014-00-105-03 (SOON Plan)” w.e.f. 30.1.2011 to 10.02.2011.

By order,
Sd/-
Registrar General.

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 001

NOTIFICATION

Shimla, the 19th January, 2011

No. HHC/GAZ/14-219/96.—Hon’ble the Chief Justice has been pleased to grant 6 days’ earned leave w.e.f. 14.2.2011 to 19.2.2011 with permission to prefix 30.1.2011 being Sunday and special casual leave w.e.f. 31.1.2011 to 13.2.2011 and suffix 20.2.2011 being Sunday in favour of Shri Mukesh Bansal, Civil Judge (Sr. Division)-cum-CJM, Chamba, H.P.

Certified that Shri Mukesh Bansal is likely to join the same post and at the same station from where he proceeds on leave, after expiry of the above period of leave.

Also certified that Shri Mukesh Bansal would have continued to hold the post of Civil Judge (Sr. Division)-cum-CJM, Chamba, but for his proceeding on leave for the above period.

By order,
Sd
Registrar General.

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 001

NOTIFICATION

Shimla the 19th January, 2011

No. HHC/Admn.6(23)/74-XIV.—Hon’ble the Chief Justice in exercise of the powers vested in him under Rule 2(32) of Chapter 1 of H.P. Financial Rules, 2009, has been pleased to declare the Civil Judge (Sr. Division)-cum-CJM, Chamba as Drawing and Disbursing Officer in respect of the Court of Civil Judge (Jr. Division)-cum-JMIC, Dalhousie and also the Controlling Officer for the purpose of T.A. etc. in respect of the establishment attached to the aforesaid Court under Head “2014 –Administration of Justice” with immediate effect till 29.1.2011 or till the Civil Judge (Jr. Division)-cum-JMIC, Dalhousie returns from special casual leave.

By order,
Sd
Registrar General.

लोक निर्माण विभाग

अधिसूचना

शिमला-2, 20 जनवरी, 2011

सं० पी०बी०डब्ल्यू (बी०) एफ(5)185/2009.—यतः हिमाचल प्रदेश के राज्यपाल को यह प्रतीत होता है कि हिमाचल प्रदेश सरकार को सरकारी व्यय पर सार्वजनिक प्रयोजन हेतु गांव बाडी, डकाहल व धाली, तहसील कोटखाई, जिला शिमला में धाली डकाहल वैली सड़क के निर्माण हेतु भूमि अर्जित करनी अपेक्षित है, अतएव एतद्वारा यह घोषित किया जाता है कि निम्नलिखित विवरणी में वर्णित भूमि उपर्युक्त प्रयोजन के लिए अपेक्षित है ।

2. यह घोषणा, भूमि अर्जन अधिनियम, 1894 की धारा-6 के उपबन्धों के अधीन इससे सम्बन्धित सभी व्यक्तियों को सूचना हेतु की जाती है तथा उक्त अधिनियम की धारा-7 के अधीन भू-अर्जन समाहर्ता लोक निर्माण विभाग (शिमला क्षेत्र) शिमला को उक्त भूमि के अर्जन करने के आदेश लेने का एतद्वारा निर्देश दिया जाता है ।

3. भूमि रेखांक का निरीक्षण भू-अर्जन समाहर्ता, लोक निर्माण विभाग (शिमला क्षेत्र) शिमला के कार्यालय में किया जा सकता है ।

विवरणी

जिला	तहसील	गांव	खसरा नं०	रकबा (है०) में
शिमला	कोटखाई	बाडी	425 / 1	0-00-54
			435 / 1	0-00-38
			450 / 1	0-01-00
			466 / 1	0-01-01
			कुल किता 4	0-02-93
शिमला	कोटखाई	डकाहल	546 / 1	0-00-63
			534 / 1	0-03-52
			537 / 1	0-02-77
			540 / 1 / 1	0-00-48
			521 / 1	0-02-33
			515 / 1	0-01-41
			447 / 1	0-00-40
			454 / 1	0-01-06
			452 / 1	0-01-72
शिमला	कोटखाई	धाली	कुल किता 9	0-14-32
			88 / 1	0-00-97
			89 / 1	0-01-24
			100 / 1	0-01-68
			101 / 1	0-00-80
			104 / 1	0-00-70
			105 / 1	0-00-30
			118 / 1	0-02-14
			कुल किता 7	0-07-83

आदेश द्वारा,
हस्ताक्षरित /—
प्रधान सचिव (लोक निर्माण) ।